

F. No. Legal/3/2026-JS(LAW)-CIC
Central Information Commission
Baba Gangnath Marg, Munirka
New Delhi 110067

Dated 25.05.2026

REVISED CIRCULAR

SUBJECT: THIRD-PARTY TRANSPARENCY AUDIT EXERCISE FOR THE YEAR 2025-26.

References: 1. DoPT OM No. 1/6/2011-IR dated 15.04.2013
2. DoPT OM No. 1/6/2011-IR dated 07.11.2019

In pursuance to above referred OMs, the process of carrying out Third Party Audit exercise for the year 2025-26 on CIC's portal (<https://dsscic.nic.in/users/pn-login>) has now been started. The revised timelines for the said audit exercise are as under: -

- i. The last date for submitting self-appraisal by Public Authorities/ mapping with Training Institute on CIC's portal (<https://dsscic.nic.in/users/pn-login>): **25.06.2026**.
- ii. The last date to get the self-appraisal audited by third party (Training Institute) and submit the audited report on CIC's portal (<https://dsscic.nic.in/users/pn-login>): **20.07.2026**.
- iii. The last date for offering the advice/ recommendations by the Central Information Commission on the above audited reports: **30.07.2026**.

2. Further, the PAs may please refer para 6.1 of the OM at reference-2 above, wherein, the Ministries/Departments have been directed for mandatory inclusion of details about compliance with proactive disclosure guidelines in the relevant chapter in Annual Report. Accordingly, in view of the timelines for laying of the Annual Reports on the Table of the House, all the PAs are again requested to complete the process of carrying out audit exercise as per the above timelines on CIC's portal. The Third-Party audit will be based through digital mode on CIC's portal only and **no physical report will be accepted by the Commission.**

3. In case of need for any clarification, Shri Ankit Arora, Section Officer (Law) and Shri Deependra Yadav, Assistant Section Officer (Law) may be contacted on 011-26181928 and Shri Rajeev Kumar Sah, Sr. Software Support Engineer, CIC on 011-26107030.

(Sandeep Kumar)
Deputy Secretary (Law)

To,

1. All the Public Authorities
2. All Deputy Registrars of the Registries of the Commission